

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651- 2481116

From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII(65/2/13-14/Apptt.
Letter No. /Apptt.
Dated : January, 2015.

To,

1. Sri **Gautam Kumar Choudhary,**
Director, Judicial Academy Jharkhand, Ranchi,
2. Sri **Vishnu Kant Sahay,**
Principal District & Sessions Judge, Lohardaga,
3. Sri **Kishore Kumar Srivastava,**
Principal District & Sessions Judge, Daltonganj.

Sub. :- Regarding nomination for attending the National Seminar scheduled to be held on **07th and 08th February, 2015** at **Cuttack**, Odisha.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the two days 'National Seminar' on "**Enhancing Judicial Capability (Review on Rules, Practices and Technology)**" scheduled to be held on **07th February, 2015** and **08th February, 2015** at **Cuttack**, Odisha and direct you to send your travel itinerary to the Director, Odisha Judicial Academy, **Cuttack** through E-mail ID dir.oja@nic.in or orissajudicialacademy@gmail.com or Fax no. 0671-2365194 or Mob. no. 9437111399.

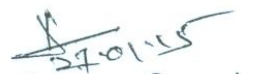
Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid course.

This is for information and needful.

Yours faithfully,
Sd/-A.K.Choudhary
Registrar General

Memo No. 801-804 -Apptt. dated Ranchi the 27.01.15

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information / the Director, Odisha Judicial Academy, **Cuttack** for information with reference to his letter No. O.J.A. 74 (23) dated 17.01.2015 / C.P.C., e-Courts Project, J.H.C., Ranchi and the Deputy Registrar (Protocol), J.H.C. Ranchi for getting loaded the letter on the Court's Website.


Registrar General